




The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME DEPARTMENT.

NOTIFICATIONS.

The 28th June 1940.

No. 4491-A.—Sri Sachchidananda Pujari, Deputy Collector on probation, on being relieved of his duties as Assistant Registrar, Co-operative Societies, Puri Circle,

is granted leave on average pay on medical certificate for six months under rules 150, 154, 155, 156 and 157 of the Orissa Service Code, with effect from the 1st April 1940.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 3rd July 1940.

No. 4586-Poll.—The following notification, issued by the Government of Bihar in the Political Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 22nd June 1940.

No. 324-P.R.—Under section 28(1) of the Auxiliary Force Act (XLIX of 1920) the following gentlemen are appointed to be members of the Advisory Committee for the Ranchi Area :—

By the competent Military Authority.

1. The Adjutant, Chota Nagpur Regiment.

By the Provincial Government.

2. The Commissioner of the Chota Nagpur Division.
3. The Revenue Commissioner of the Government of Orissa.
4. Mr. A. T. Peppe, v.d., Manager of the Maharaja of Chota Nagpur, Ranchi.
5. Mr. T. H. Williams, Agent and Manager, Standard Colliery, Jharia, Manbhum.
6. Mr. A. A. Bryant, o.B.E., the Tata Iron and Steel Company, Limited, Jamshedpur.
7. Lieutenant Colonel W. O. Henderson, Officer Commanding, Chota Nagpur Regiment, Ranchi.
8. Captain T. Pearce, v.d., General Manager, Indian Standard Wagon Company, Asansol.

The members appointed by the Provincial Government will hold office until the 31st March 1941.

By order of the Governor of Bihar,

Y. A. GODBOLE,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATION.

The 3rd July 1940.

No. 3188-L. S.-G.—Dr. Brundaban Chandra Biswal, M.B., B.S., appointed from 1st April 1940 to be a Civil Assistant Surgeon temporarily for a period of three

months in notification no. 2255-L. S.-G., dated the 6th May 1940, is appointed in the post for a further period of one month, with effect from 1st July 1940, or until such time as an appointment is made on the advice of the Joint Public Service Commission whichever is the earlier.

By order of the Governor,

S. DAS,

Secretary to Government.

DEVELOPMENT DEPARTMENT.

NOTIFICATION.

The 3rd July 1940.

No. 2209-D.—In exercise of the powers conferred by clause (a) of sub-section (2) of section 6 of the Bihar and Orissa Co-operative Societies Act, 1935 (Bihar and Orissa Act VI of 1935), the Governor of Orissa is pleased to confer on Maulavi Saadat Ali, Assistant Registrar, Co-operative Societies—

- (a) in respect of all classes of societies, the powers of the Registrar under clause (b) of sub-section (1) of section 8, sections 10, 14, 20, 34, 48 [excepting the powers under sub-sections (6) and (8)], 50 and 54 (so far as it relates to sums recoverable under sections 39 and 48) of the said Act;
- (b) in respect of primary societies (agricultural and non-agricultural) with unlimited liability, the powers of the Registrar under section 35, sub-section (1) of section 36 and section 39 of the said Act; and
- (c) in respect of agricultural societies with unlimited liability, the powers of the Registrar under sections 9, 11, 12 and 25 of the said Act.

By order of the Governor,

R. P. WARD,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 2nd July 1940.

No. 2880-E.—In exercise of the powers conferred by section 14 of the Madras Forest Act, 1882 (Madras Act V of 1882), the Governor of Orissa is pleased to appoint Mr. F. E. A. Taylor, I.C.S., Settlement Officer, Ganjam, to hear appeals from orders passed under sections 11, 12

and 13 of the said Act by the Forest Settlement Officer appointed by notifications nos. 2854-E., 2855-E., 2856-E., 2857-E., 2858-E., 2859-E., 2860-E., 2861-E., 2862-E., 2863-E., 2864-E., 2865-E., 2866-E., 2867-E., 2868-E., 2869-E., 2870-E., 2871-E., 2872-E., 2873-E., 2874-E., 2875-E., 2876-E., 2877-E., 2878-E., 2879-E., dated the 2nd July 1940.

The 3rd July 1940.

No. 2895-E.—Miss N. Nayak, Inspectress of Schools, is appointed, until further orders, to perform the duties of the Lady Principal of the Ravenshaw Girls' School, in addition to her own duties, with effect from the 9th July 1940.

By order of the Governor,
S. DAS,

Secretary to Government.

SUBORDINATE CIVIL SERVICE. HOME DEPARTMENT.

NOTIFICATION.

The 28th June 1940.

No. 4438-A.—Under section 37 of the Code of Criminal Procedure, 1898 (Act V of 1898), the following Sub-Deputy Collectors on probation at present employed at the stations noted against their names, are invested with the power to commit for trial under section 206, being a power specified in the fourth schedule of the said Code as one of the powers which the Provincial Government may confer on a Magistrate of the second class :—

- (1) Sri Govind Surjyanarayana—
Udayagiri in the district of Ganjam.
- (2) Sri Lakshminarayan Das—
Balliguda in the district of Ganjam.

By order of the Governor,
P. T. MANSFIELD,
Chief Secretary to Government.

DEVELOPMENT DEPARTMENT.

NOTIFICATION.

The 3rd July 1940.

No. 2203-D.—In exercise of the powers conferred by sub-section (1) of section 6 of the Bihar and Orissa Co-operative Societies Act, 1935 (Bihar and Orissa Act VI of 1935), the Governor of Orissa is pleased to appoint Maulavi Saadat Ali, Sub-Deputy Collector, whose services have been placed at the disposal of the Development Department, as Assistant Registrar of Co-operative

Societies, Puri Circle, vice Maulavi Fazlur Rahaman, Sub-Deputy Collector on probation and Assistant Registrar, reverted to the general line.

By order of the Governor,

R. P. WARD,

Secretary to Government.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATIONS.

The 28th June 1940.

No. 8.—Maulavi Abrar Baksh, Headmaster, Elementary Training School for Muhammadan Teachers, Cuttack, now on deputation to act as a Sub-Inspector of Schools in the district of Cuttack, is appointed to act as Deputy Inspector of Schools, Khurda, with effect from the date on which he joins the appointment, vice Sri Dukhishyam Mitra, on deputation.

The 2nd July 1940.

No. 9.—Maulavi Hossain Khan, a Sub-Inspector of Schools in the district of Cuttack, now officiating as Deputy Inspector of Schools, Bhadrak in the district of Balasore, is allowed leave on average pay for one month under rules 150 and 155-57 of the Orissa Service Code, with effect from the 2nd July 1940.

S. C. TRIPATHI,

Director of Public Instruction.

CO-OPERATIVE SOCIETIES.

NOTIFICATION.

The 28th June 1940.

No. 6924.—Whereas the winding up of the affairs of the Puri Town Bauri Co-operative Society bearing registration no. 64/O of 19th November 1923 in the district of Puri ordered in notification no. 610, dated the 4th February 1937, published in the *Orissa Gazette* of the 12th February 1937, is now complete, I hereby in exercise of the power conferred by sub-section (8), section 44 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), cancel the registration of the said society.

S. C. ROY,

*Deputy Registrar, Co-operative Societies,
Orissa.*

**PUBLISHED UNDER THE AUTHORITY
OF THE HIGH COURT OF JUDICATURE
AT PATNA.**

NOTIFICATION.

The 28th June 1940.

No. 31-A.—Sri Baidya Nath Das, Sub-ordinate Judge on leave, is granted an extension of leave on half average pay for two months and fifteen days under rules 150, 155 to 157 and 163 of the Orissa Service Code, with effect from the 15th June 1940.

By order of the High Court,
S. K. DAS,
Registrar.

JAIL DEPARTMENT.

NOTIFICATION.

The 3rd July 1940.

No. 3185-JI.—Dr. Syed Feroze Ali, M.B., B.S., made over charge of the Nawapara Sub-jail to Dr. Jagannath Das, M.B., D.T.M., in the afternoon of the 24th June 1940.

G. VERGHESE, Lt.-Col., I.M.S.,
Director of Health and Inspector-General
of Prisons, Orissa.